

ITEM NO.51

COURT NO.13

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 1992/2016

STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

GODHA SINGH

Respondent(s)

Date : 05-03-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.R. SHAH
[IN CHAMBERS]

For Petitioner(s) Mr. Prakash Gautam, Adv.
Mr. Sanjay Kumar Tyagi, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

As a last chance, three weeks' further time is granted to
learned counsel for the petitioner/State to take steps to serve the
respondent-accused.

(ASHA SUNDRIYAL)
COURT MASTER

(KAILASH CHANDER)
ASSISTANT REGISTRAR